

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 114(ND)2015  
**CA. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2017**

**NAME OF THE COMPANY: M/s. Mukesh Kumar Sharma & Ors. V/s. M/s. Interads Adverting Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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1.)	Mr. Siddharth Yadav (Adv)		Resp. Nos. 1 to 3 & 6	}
2.)	Ms. Vijeta Mukherjee (Adv)		Resp. Nos. 1 to 3 & 6	
3.)	Ms. Sushmita Padhi (Adv)		Resp. Nos. 1 to 3 & 6	

MR. KRISHNENDU DATTA, Adv

Ms. PRACHI JOHRI, Adv

} Petitioner

Prachi Johri

**ORDER**

The matter has been passed over at the instance of the petitioner, as the counsel was stated to be busy before another court.

Post lunch Ld. Counsel for the respondent has his other cases in the Hon'ble High Court.

To come up on 19<sup>th</sup> May, 2017.

Sd/-  
**(S. K. Mohapatra)**  
**Member Technical**

Sd/-  
**(Ina Malhotra)**  
**Member Judicial**